

Filing No. BA/8509/2020

Kamal Singh Vs The State of Jharkhand

Advocate's Name- Mr. Gaurav

Defects:-

4. (b) 30/-due
6. (a) Year may be corrected at Index page & page 1.
9. (i) Salutation (title) of Hon'ble stated at para 2 may be corrected.
(ii) Year of ST & date of order stated at para 16 may be verified corrected from impugned order.
(iii) Year of ST stated at prayer para may be verified/corrected from impugned Order.